

(IITs) have not entered into collaboration with any agency for the sole purpose of developing new technologies. The IITs are essentially academic institutions engaged in teaching and research. They have a few collaborations with some foreign agencies and a large number of sponsored projects from several Indian agencies. These are utilised primarily for research training and also for generation of new knowledge.

दिल्ली जंक्शन में कुलियों की भर्ती

1603. श्री निहाल सिंह : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 'नेशनल फेडरेशन आफ रेलवे पोर्टर्स, वैंडर्स और बीमार्लर्स' ने आरोप लगाया है कि दिल्ली जंक्शन में 150 प्रतिरिक्त कुलियों को भर्ती करके उत्तर रेलवे के अधिकारी दलालों के जरिए हजारों रुपये लेना चाहते हैं जब कि इस समय 1350 कुली है जो मुश्किल से रोजी कमा रहे हैं, और इस बारे में उन्हें एक ज्ञापन दिया गया है ; और

(ख) यदि हा, तो क्या इस बारे में कोई जांच की गई है और तत्सम्बन्धी ब्योरा क्या है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप बंजरी (श्री मल्लिकार्जुन) : (क) और (ख) की दृष्टि यातायात की मात्रा के संबंध में लाइसेंसधारी भारियों की उपलब्धता का उचित रूप से संबंध प्रबंधन करने के पश्चात् ही लाइसेंसधारी भारियों की भर्ती की गई थी। प्रायः शिक्रायतों की संख्या से भी लाइसेंसधारी भारियों की उपलब्धता की पुष्टि हुई है। जो भारीय समाये गये हैं वे निराधार हैं।

Disposal of Appeals by Divisional Railway Managers

1604. SHRI RAM SINGH SHAKYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether any instructions have been issued for the disposal of appeals submitted to the Additional Divisional Railway Managers/Divisional Railway Manager of the Northern Railway against the punishment imposed by the D.P.O./Senior D.P.O. on Class III Staff such as stoppage of passes and P.T.Os|Censure|increment;

(b) whether it is a fact that the appellate authorities refer these appeals to the D.P.O./Senior D.P.O: who is the authority imposing the punishment and it is their advice that mainly weighs with the former, thus rendering the whole procedure regarding appeals nugatory;

(c) whether he will issue orders that all such appeals should be independently dealt with by the appellate authority concerned viz., ADRM/DRM so that proper justice is done to the aggrieved staff without having to depend upon the punishing authority and endorsing the punishment without applying their own mind; and

(d) if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Appeals submitted against the penalty imposed by the disciplinary authorities are considered independently by the appellate authorities in accordance with the provisions laid down in the Railway Servants (Discipline and Appeal) Rules, 1968 as amended from time to time. No specific instructions have been issued for disposal of appeals addressed to DRMs/ADRM on Northern Railway against penalties imposed by DPO/Senior DPO on Class III staff.

(b) to (d) Appellate authorities consider the appeals independently without referring the same to the disciplinary authority for their advice.

It is, therefore, not considered necessary to issue instructions directing that the appeals should be dealt with independently by the appellate authority.

Promotion of art and literature

1605. SHRI BHIKU RAM JAIN: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether the promotion of art and literature is not being given sufficient attention in the capital;

(b) whether it is a fact that the capital is a bald and barren city in the matter of drama, dance, poetry; and the arts;

(c) whether it is also a fact that the art and the literary societies are languishing and the artistes are withering due to lack of encouragement and financial assistance on the part of Government; and

(d) if so, what steps are proposed to develop a good and encouraging atmosphere for the artistes, especially for the young persons in the capital?

THE MINISTER OF STATE OF THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI MATI SHEILA KAUL): (a) to (c) No, Sir.

(d) Question does not arise as the Sahitya Kala Parishad, Department of Culture, the three Akademies, National School of Drama, National Museum, National Gallery of Modern Art etc., encourage promotion of dance, drama, poetry and arts through their various schemes of financial assistance.

Supply of Coal Wagons to South

1606. SHRI S. A. DORAISEBASTIAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have instructed not to despatch coal wagons

to Southern part of the country from 1st July, 1981;

(b) what is the basis on which the allocations were stopped;

(c) is it true that the Tamil Nadu's requirement of 500 wagons of steam coal and 100 wagons of slack coal were earmarked from Western Coalfields; and

(d) if so, what are the other alternatives for regular supply of steam and slack coal to South including Tamil Nadu?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d). Industries in Tamil Nadu and other Southern States receive bulk of their supply of coal from Singareni collieries, supplemented by supplies from Bengal-Bihar, Chanda and Talcher fields. Coal from Western Coalfields goes mostly to Madhya Pradesh, Maharashtra, Gujarat, Rajasthan. With substantial increase in availability of coal from Singareni fields, supplies from Western Coalfields Limited to South were suspended for a shortwhile to build up coal stock particularly in Gujarat Power House. Supply from Western Coalfield Limited to the South has, however, again been resumed.

Route Relay System at Asansol Station

1607. SHRI NIREN GHOSH: Will the Minister of RAILWAYS be pleased to state:

(a) the progress made so far about the Route Relay System at Asansol Railway Station; and

(b) the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). The work of Route Relay Interlocking at Asansol is in an advanced stage of progress,